

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.07.2019 (TUESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 22 of 2019	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	Amit Acharya
2.	Comp. App. (AT) (Ins) No. 140 of 2019	Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement.	Kanishk Khetan	Nitesh Rana
3.	Comp. App. (AT) (Ins) No. 261 of 2019	Battula Anjaneyulu Vs. DBM Geotechnics & Construction Pvt Ltd.	R.Sudhunder	Ajay Monga

For Orders

4.	I.A No 1860 of 2019 in Comp. App. (AT) 36 & 43-47 of 2016	Sonia Khosla (Through L.R.) Vs. Sameer Kudsia & Ors.	Deepak Khosla	
5.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant-R1 Approv Shukla-R2
6.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	Rakesh Kumar-R2 Rakesh Kumar-RP
7.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R-ARC)
8.	Comp. App. (AT) (Ins) No. 367 of 2019	Surya Alloy Industries Ltd. Vs. Larsen & Toubro Ltd.	Goutham Shiv Shankaar	Manjula Gupta
9.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda (R1) P.K Jain (R3)
10.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. and Anr.	Bishwajit Dubey	Sumant Batra (IRP)
11.	Comp. App. (AT) (Ins) No. 603 of 2019	Vandana Garg. Vs. Reliance Capital Ltd & Anr.	Isha J. Kumar	
12.	Comp. App. (AT) No. 90 of 2019	Rohit Garodia. Vs. Vito India Advisors Pvt Ltd & Ors.	Nitin Mishra	Anupinder Jassal

For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 453 of 2019	Aggarwal Sanitations Vs. V3S Infratech Ltd.	Atul Sharma	
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14.	Comp. App. (AT) (Ins) No. 570 of 2019	Naranbhai Dahyabhai Chavda & Anr. Vs. Dharmendra Enterprise & Ors.	Hardik Luthra	
15.	Comp. App. (AT) (Ins) No. 622 of 2019	Million Link (China) Investment Ltd. Vs. Impext Metal & Ferro Alloys Ltd. & Ors.	Neha Gambhir	
16.	Comp. App. (AT) (Ins) No. 624 of 2019	SAPS Infrastructure Pvt. Ltd. Vs. Fairmate Chemicals Pvt. Ltd.	Gursat Singh	
17.	Comp. App. (AT) (Ins) No. 636 of 2019	Ashish Das. Vs. Daimler Financial Services Pvt Ltd & Anr.	Henna George	
18.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	
19.	Comp. App. (AT) (Ins) No. 650 of 2019	Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd.	Gayatri Gulati	
20.	Comp. App. (AT) (Ins) No. 657 of 2019	Encore Asset Reconstruction Company Pvt Ltd. Vs. Calyx Chemicals & Pharmaceuticals Ltd & Ors.	Abhirup Dasgupta	
21.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand
22.	Comp. App. (AT) (Ins) No. 661 of 2019	Anjani Gases, A sole Proprietorship Concern. Vs. B.P Projects Pvt Ltd.	Rohit Sharma	
23.	Comp. App. (AT) (Ins) No. 662 of 2019	Arvind Garg. Liquidator of Moser Baer Solar Ltd. Vs. Committee of Creditors of Moser Baer Ltd Through Punjab National Bank.	Abhishek Anand	
24.	Comp. App. (AT) No. 141 of 2019	Abhijit Prabhakar Desai Vs. Union of India & Ors.	Shivek Trehan	
25.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	
26.	Comp. App. (AT) No. 152 of 2019	Sudama Chemtech Pvt Ltd & Anr. Vs. Girish Jetly & Anr.	Mohit D. Ram	
27.	Comp. App. (AT) No. 154 of 2019	Efficient Investment Consultants Pvt Ltd & Ors. Vs. Income Tax Officer & Anr.	Anil Varma	
28.	Comp. App. (AT) No. 156 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	

29.	Comp. App. (AT) No. 157 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
30.	Comp. App. (AT) No. 158 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
31.	Comp. App. (AT) No. 159 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
32.	Comp. App. (AT) No. 160 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
33.	Comp. App. (AT) No. 161 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
34.	Comp. App. (AT) No. 162 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
35.	Comp. App. (AT) No. 163 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
36.	Comp. App. (AT) No. 164 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
37.	Comp. App. (AT) No. 165 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
38.	Comp. App. (AT) No. 166 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
39.	Comp. App. (AT) No. 167 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors.	Alisha Chopra	

For Admission (After Notice)

40.	Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr. With	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
41.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla
42.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	

43.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	Ranjan Kr. Pandey
44.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
45.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. With	Ashu Kansal	Kanishk Khetan- R2 Dhruv Varma-R6 Sanjeev Kumar Sirwalia-IDBI
46.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Ashu Kansal-R1 Nikunj Hurria-R2 Shakunt Saumitra- R7 Kshitij Parashar-R8
47.	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	G. Aniruth Purusotham-R1
48.	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	Vaibhav Mahajan Mayank Pandey Pallav Mongia
49.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Anne Mathew-R1 Pallav Mongia-R2 Mayank Pandey- R3
50.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj- R10&11
51.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd	H.P Bhardwaj	Shruti Iyer
52.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	Garima Goel
53.	Comp. App. (AT) (Ins) No. 485 of 2019	State Bank of India. Vs. New Ram Traders & Anr.	Ankur Mittal	Arun Saxena-R1
54.	Comp. App. (AT) (Ins) No. 514 of 2019	Anandcine Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Anr.	Mithun Verghis	Anne Mathew
55.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
2.	TA (AT) (Competition) No. 32 of 2017 (Old Appeal No. 43/2016)	Piyush Joshi Vs. CCI & Ors.	Piyush Joshi	Gaurav Gupta R-1 DhruvRajainR-2 & R-3

For Admission (After Notice)

3.	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey-MCA
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By Order
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Registrar